

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:6632  
ANSWERED ON:06.05.2010  
CASUAL TEMPORARY WORKERS IN NACIL  
Mitra Shri Somendra Nath

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) the number of casual and temporary workers in National Aviation Company of India Limited (NACIL);
- (b) whether many of these casual/temporary workers are working for more than two years;
- (c) if so, whether these workers will be given permanent status and absorbed;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a): Total number of casual and temporary workers engaged in NACIL are 1912.
- (b): Yes, Madam.
- (c), (d) and (e): Casual engagement is resorted to meet certain exigencies and unexpected increase in workload. The available number of permanent vacancies does not allow additional absorption of permanent basis manpower.